

public as full documentation on further transmission of the registered letter continues to be retained and the complaint has always to produce his copy of the receipt.

The Telegraph Offices are well equipped with the copies of receipt books. Such receipts are prepared in duplicate in CTOs and DTOs and in triplicate in combined offices. The CTOs and DTOs also use electronic registration machines which give receipts to the persons who book the telegrams giving the detailed information as well retaining a copy of the whole day's transactions for office purposes.

(vii) Telephone bills are issued on bi-monthly basis on the dates as per the billing cycle fixed in respect of each telephone exchange. The billing chart is also printed in the Telephone Directory for information of the subscribers. The bills are sent to the subscribers by ordinary post and it is likely that bills may not sometimes reach the subscribers due to loss in postal transit or change of address etc. In such cases the subscribers are advised to collect the duplicate copies of the bills from the concerned AO (TR). The bills are payable within 15 days from the date of issue of the bills. The advertisements in papers in some places is only to draw the attention of the subscribers to their liability to pay the bills. Before disconnection, telephonic reminders are also given to the subscribers whose bills remain unpaid by due dates. Registered written reminders are issued to such subscribers who have opted for having a registered reminder at a nominal charge of Rs. 3/-. Seven day's grace period is allowed from the date of issue of such reminder for making the payment. During the period if the subscriber had not received the bill he can obtain duplicate copies free of charge and make the payment. Thus every effort is made to make the subscriber aware of the issue and payment of bills in time to avoid disconnection.

(b) The Telecom. services are kept under a constant watch at all levels and remedial steps are taken wherever required. Modern technology is being introduced to improve the services.

The Postal Department has elaborate complaint organisation and is constantly reviewing both its procedures and

efficiency of operation. The fall in the incidence of complaints and the increase in the mail transmission efficiency show that services continue to be improved. The department is also introducing modern mechanical aids including computers.

**Samples of Medicines given to Doctors
by representatives of Drug
Manufacturers**

9037. SHRI MOOL CHAND DAGA : Will the Minister of INDUSTRY be pleased to state :

(a) the details of the samples of medicines given to doctors by the representatives of manufacturing concerns indicating the (i) total number of samples of medicines given ; and (ii) the approximate price of the samples given during the last three years by the ten top manufacturing concerns showing the yearly figures in each case ;

(b) the total amount that has been spent by such concerns towards gifts and presents to doctors during the above period ;

(c) whether giving of samples of medicines and gifts and presents to doctors is governed under some laws ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) to (d). The details of gifts and samples of medicines offered to doctors by representatives of drug manufacturers are not available in this Ministry.

[*Translation*]

**Thermal/Hydel Power Stations run by
NTPC/NHPC**

9039. SHRI MOOL CHAND DAGA : Will the Minister of ENERGY be pleased to state :

(a) the number of thermal power stations and hydel power stations separately being run by the Union Government through National Thermal Power Corporation and National Hydro-electric Power Corporation at present ;

(b) the total capital invested in these power stations ;

(c) the amount of profit earned or loss suffered by these power stations during the last three years ; and

(d) the amount due to these power stations from the consumers at present and the reasons therefor ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) The thermal power stations at Singrauli, Korba and Ramagundam are at present under commercial operations by the NTPC which is also managing the Badarpur thermal station (BTPS). Two hydel power stations, namely Baira Siul and Loktak are being run by the National Hydro-electric Power Corporation at present.

(b) The total capital investment in these stations of NTPC, alongwith the associated transmission systems, is about Rs. 1674 crores, the investment in the Badarpur thermal station is about Rs. 251 crores, while the investment in NHPC stations is about Rs. 279 crores.

(c) The details of profits/losses during the last 3 years are given below :

Year	(Rs. in crores)		
	NTPC		
	Own station (Profit)	BTPS (Loss)	NHPC (Profit)
1983-84	45.96	26.67	3.09
1984-85	87.54	50.39	8.94
1985-86	153.74	74.06	15.20
	(Provisional)	(Provisional)	(Provisional)

(d) Outstanding dues from the consumers as on 31.3.1986 for NTPC's stations, BTPS and NHPC's stations are about Rs. 165 crores, Rs 413 crores and Rs. 39 crores respectively. The main reasons for non-payment of dues by the bulk consumers include their poor financial position and non-recovery of their own dues from their customers.

Increase in Workload at Ranikhet Sub-Division

9040. SHRI HARISH RAWAT : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there has been an enormous increase in the workload at Ranikhet sub-division ;

(b) if so, the reasons for not opening a new sub-division and not making any corresponding increase in the set-up ; and

(c) whether Government are carrying any proposals in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) No, Sir.

(b) and (c). Does not arise as additional suo divisions are not at present justified.

Setting up of Mini Cement Plants in Almora and Pithoragarh Districts of Uttar Pradesh

9041. SHRI HARISH RAWAT : Will the Minister of INDUSTRY be pleased to state :

(a) whether some letters of intent were issued in the past for setting up mini cement plants in Almora and Pithoragarh districts of Uttar Pradesh ;

(b) if so, whether these letters of intent have been duly utilised by the concerned parties ;

(c) if not, whether Government propose to ask the Cement Corporation of India, a Government Undertaking, to set up cement plants there ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b). Of the various Letters of Intent issued for the setting up of mini cement plants in Almora and Pithoragarh Districts of Uttar Pradesh, the one issued to M/s. Kumaon Mandal Vikas Nigam Limited for the setting up of a mini cement plant at Gangolihat-I in Tehsil and District Pithoragarh is currently valid.

(c) No, Sir.

(d) Due to resources constraint, Cement